

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 145(ND)2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

**NAME OF THE COMPANY: Mr. Ram Karan Bhaskar V/s. M/s. Lotus Consbuild Technocrate Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): Mr. Yash Anand and Mr. David, Advocates

**ORDER**

Pleadings in CP 145/2017 are stated to be complete.

Ld. Counsel for the Petitioner who is the Respondent in CP No. 372/2017 prays for further time to file his reply.

Be listed for final arguments on 29<sup>th</sup> May, 2018.

-S-d-1

**(Deepa Krishan)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**